

Annexure – 3

Name of the corporate debtor: Viom Infra Ventures Ltd; Date of commencement of CIRP: 23.09.2021; List of creditors as on: 23.12.2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1	Srei Equipment Finance Ltd.		18-10-2021	4,48,42,15,941	4,48,42,15,941	Financial	Note - 1*	NA	No	94.72	NA	NA	0	NA	NA	

Note 1: Security Interest of Srei Equipment Finance Ltd.

- First charge on all immovable assets of the Borrower both present and future.
- First exclusive charge on the assets to be imported/ indigenously procured through the facility.
- First exclusive charge on all movable and other assets of the Borrower both present and future.
- Second/ Residual charge on all Fixed Deposits charged to banker for LC Limit purpose.
- Pari Passu charge on the entire Cash Flow of the Borrower by way of hypothecation.